

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2656
(To be answered on the 27th December 2018)**

AIR SERVICE FOR NATIONAL PARK IN MP

2656. SHRI BODHSINGH BHAGAT

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry has proposed any scheme to provide air service to the travellers visiting Kanha National Park in Balaghat district and Pench National Park in Seoni district of Madhya Pradesh;**
(b) if so, the time by which the facility is likely to be provided; and
(c) whether a 10 seater charter plane service is proposed to be launched?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Mandla(Kanha) and Seoni airports are included in the list of unserved airports under Regional Connectivity Scheme (RCS)- UDAN (Ude Desh ka Aam Nagrik). No bid has however been received in RCS- UDAN.

(c): With repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. In this regard, Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services of different regions of the country. It is however up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.
